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Title: Non-payment of wages to employees by HSCL.

SHRI SUNIL KHAN (DURGAPUR): Sir, thank you for the opportunity. It is a matter of great concern to the whole House for which I draw the attention of the Union Cabinet. The employees of Steel Workers Construction Limited in general are not getting their due salaries and in particular those employees of Durgapur unit are not getting their salary for 22 months. It is very fortunate. If any starvation death takes place, the Government will have to be liable for it. I demand that the Government should take immediate steps for release of salaries to the workers. I would like to mention that a decision on revival package was taken in the year 1998. But still it is pending. I may also mention that those employees who have taken VRS were not paid all the amounts as these amounts were not released by the Government.

I would, therefore, urge upon the Government to release the entire amounts due so that no employee dies of starvation and no starvation death takes place there. Thank you.